

ITEM NO.51

COURT NO.9

SECTION XIV

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s).9281/2014

(Arising out of impugned final judgment and order dated 18-09-2013
in CWP No.2931/2010 passed by the High Court Of Himachal Pradesh At
Shimla)

SJVN LTD. GENERAL MANAGER

Petitioner(s)

VERSUS

SITA DEVI

Respondent(s)

WITH

SLP(C) Nos.22539-22540/2008 (XIV)

SLP(C) No.23292/2008 (XIV)

SLP(C) No.9284/2014 (XIV)

SLP(C) No.9288/2014 (XIV)

SLP(C) No.9289/2014 (XIV)

SLP(C) No.9287/2014 (XIV)

SLP(C) No.9285/2014 (XIV)

SLP(C) No.9283/2014 (XIV)

Date : 15-05-2018 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ARUN MISHRA
HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Petitioner(s) Mr. B.K. Satija,AOR

For Respondent(s) Mr. Vinay Kuthiala,Sr.Adv.
/Caveator(s) Mr. Yash Pal Dhingra,AOR

Mr. Yatender Singh,Sr.Adv.
Mr. Dinesh Kumar Garg,AOR
Mr. Abhishek Garg,Adv.
Mr. Dhananjay Garg,Adv.
Mr. Deepak Mishra,Adv.

Mr. Sumit Sharma Raj, Adv.

Mr. Ashok Sharma, Adv.

Mr. Ajay Marwah, Adv.

Mr. Mool Singh, Adv.

Mr. Naresh K. Sharma, AOR

Mr. Himinder Lal, AOR

Mr. Abhinav Mukerji, AOR

Dr. Ashutosh Garg, AOR

Ms. Promila, AOR

**UPON hearing the counsel the Court made the following
O R D E R**

List on 25.7.2018, as prayed.

**(Sarita Purohit)
Court master**

**(Jagdish Chander)
Branch Officer**